

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 204**  
**(IB)-589/ND/2023**  
**IA-1272/2024, IA-977/2024**

**IN THE MATTER OF:**  
**IndusInd Bank Ltd.**

... **Applicant/Petitioner**

**Versus**

**Rumjhum Chatterjee**

... **Respondent**

**Under Section: 95(1) of (IBC)**

**Order delivered on 29.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the PG :** Adv. Vijay Singh, Adv. Himanshu Dubey

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-977/2024:** The Rejoinder stated to have been filed by RP to IA-977/2024 is not on record. The Ld. Counsel appearing for the RP will ensure that the same is uploaded on Case Information System of this Tribunal within one week.

**IA-1272/2024:** The Reply to the application stated to have been filed by the Creditor is not available on the Case Information System. Let the Ld. Counsel appearing for the RP do the needful within three days.

List on 16.05.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**